

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated .. 19-5-04

Registration No. ... OA 322/04

S. S. Saha 4003

Applicant (s)

VERSUS

UOI X 073

Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

18.5.2004

Shri. Anil Mishra, counsel for applicant.

Shri S.A. Dharmadhikar, counsel for respondents.

r (J)

Learned counsel for the applicant has filed an MA No. 619/2004 for withdrawal of the O.A. with liberty to file a fresh O.A. Permission is granted. The O.A. is, therefore, dismissed as withdrawn with liberty to the applicant to file a fresh Original Application, if so advised.

(Maujan Mohan)
Member (J)

(M.R. Singh)
Vice Chairman

TRUE COPY

GRPR-119-CAT

7/8/04
om
2-6-04

Central Administrative Tribunal
Jabalpur Bench, Jabalpur

Central Administrative Tribunal
Jabalpur Bench, Jabalpur